STEPS TAKEN TO AMEND THE COOPERA-TIVE LAWS

*67o. DR. SALIG RAM:

4923

SHRI KRISHAN KANT: SHRI

A. G. KULKARNI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether State Governments have taken steps to amend the co-operative laws to implement the decisions of the recently held Chief Ministers' and Cooperation Ministers' Conference; and
 - (b) if not, what are the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI

ANNASAHEB SHINDE): (a) Yes, Sir. The Government of Maharashtra, Kerala, Punjab and U.P. have already incorporated certain amendments in the cooperative laws of their States in pursuance of the recommendations of the Conference of Chief Ministers and State Ministers of Cooperation held in June, 1968. Assam, Jammu and Kashmir, Tamil Nadu, Mysore, West Bengal and Haryana Governments appointed Committees to consider amendments to the existing cooperative legislation in their States. In other States, amendments are under consideration.

(b) Does nol arise.

SALE OF TRACTORS THROUGH STATE **GOVERNMENTS**

*68o. SARDAR NARINDAR SINGH BRAR:

> SARDAR **GURCHARAN** SINGH TOHRA:

SHRI JAGAT NARAIN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state

- (ai whether it is a fact that Central Government have made arrangements to sell tractors farmers through State to Governments from the current year;
- (b) if so, the make and the number of tractors being supplied to each state; and 2-5 R. S./70

(c) the extent to which the number of tractors being supplied to States is less than the demand of the public there and the steps being taken by Government to meet the shortage and stop black marketing?

to Ouestions

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) A statement giving the required information is laid on the Table of the Sabha. [See Appendix Annexure No. 99]. LXX.

पंजाब को कृषि परियोजना के लिये सहायता

*881. सरदार गुरचरण सिंह तोहड़ा : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या पंजाब सरकार ने राज्य की कृषि परियोजनाओं के लिये केन्द्रीय सरकार से विशेष सहायता की मांग की है;
- (ख) यदिहां, तो उसका ब्यौरा क्या
- (ग) इस बारे में सरकार की क्या प्रतिकिया है ?

f [ASSISTANCE TO PUNJAB FOR AGRICULTU-RAL PROJECTS

*681. SARDAR **GURCHARAN** SINGH TOHRA: Will the Minister of FOOD AND AGRICULTURE pleased to state:

- (a) whether the Government of Pun jab have asked for special assistance from the centre for agricultural projects of the
 - (b) if so, what are the details thereof and
- (c) what is the reaction of Government thereto ?]

खाद्य, कृषि, सामदायिक विकास सहकारिता मन्त्रालय में राज्य मंत्री (श्री अण्णा-साहेब शिदे) : (क) जी नहीं।

(ख) और (ग) प्रकृत नहीं पैदा होता।

†[] English translation.